GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2152
ANSWERED ON:27.03.2012
YOUTH CO ORDINATORS UNDER NYKS
Chavan Shri Harischandra Deoram;Yadav Shri Madhusudan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government appoints youth co-ordinators at district and State levels under the Nehru Yuva Kendra Sangathan (NYKS);
- (b) if so, the number of posts of youth co-ordinators at district and State levels lying vacant at present and the time by which such posts are likely to be filled up, State-wise;
- (c) whether the Union Government has constituted an advisory committee at district/State level to monitor the functioning of the NYKS;and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) No, Madam. As per the Nehru Yuva Kendra Sangathan (Service) Regulation,1987, the appointing authority in respect of all categories of post is Director General of the Sangathan.
- (b) There is a sanctioned strength of 623 posts of District Youth Co-ordinators (DYCs) in NYKS. Out of it, 300 posts have been filled up and the remaining 323 posts are lying vacant as per the State-wise details given in Annexure-I. The process to fill up the vacant posts in accordance with Recruitment Rules has been initiated.
- (c) Yes, Madam.
- (d) The State Advisory Committee on Youth Programme (SACYP) and District Advisory Committee on Youth Programme (DACYP) of Nehru Yuva Kendra Sangathan have been constituted with the following objectives:-
- (i) to establish effective linkages between NYKS and different State Government functionaries.
- (ii) to explore and identify appropriate developmental project in view of the need of youth of the State.
- (iii) to mobilize necessary resources and expertise for the development of training infrastructure as well as core group of Trainers at State Level.

The criteria of nominating the office bearers for these committees and their composition are given in the Annexure- II.